

Notification No. S.O. 286(E) in Gazette of India dated the 31st March, 1976. [Placed in Library. See No. LT-10651/76.]

- (ii) The Income-tax (Fourth Amendment) Rules, 1976, published in Notification No. S.O. 275(E) in Gazette of India dated the 1st April, 1976. [Placed in Library. See No. LT-10652/76]

(4) A copy of Notification No G.S.R. 284(E) (Hindi and English versions) published in Gazette of India dated the 6th April, 1976 making certain amendment to Notification No G.S.R. 274(E) dated the 1st April, 1976, under section 159 of the Customs Act, 1962 [Placed in Library See No LT-10653/76]

COMPANIES (CENTRAL GOVERNMENT GENERAL RULES AND FORMS (SECOND AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) I beg to lay on the Table a copy of the Companies (Central Government's) General Rules and Forms (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No G.S.R. 248(E) in Gazette of India dated the 24th March, 1976 under sub-section (3) of section 642 of the Companies Act, 1956 [Placed in Library. See No LT-10654/76]

REVISED ESTIMATES FOR 1975-76 AND BUDGET ESTIMATES FOR 1976-77 OF EMPLOYEES' STATE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) I beg to lay on the Table a copy of Revised Estimates for the year 1975-76 and Budget Estimates for the year 1976-77 (Hindi and English versions) of the Employees'

State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-10655/76.]

12.30 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND FIRST REPORT

SHRI H N MUKERJEE (Calcutta-North-East) I beg to present the Two Hundred and first Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Thirty-fourth Report on Excesses Over Voted Grants and Charged Appropriations for the year 1972-73

12 21 hrs

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

TWENTY-SIXTH REPORT

SHRI S M SIDDAYYA (Chamarajanagar) I beg to present the Twenty-sixth Report of the Committee on Absence of Members from the Sittings of the House

SHRI BHOGENDR A JHA (Jainagar) Sir now we are to meet only on 14th and 15th and thereafter again on the 26th

For the implementation of 20-point Programme again, all of us would like to go to the areas by padyatra. We have also heard elsewhere the Prime Minister speaking about this. So, why not we adjourn for these two days also so that we may go to these areas by padyatra.

SEVERAL HON MEMBERS. No. Sir.

MR SPEAKER. Anyway, your suggestion has been conveyed to the hon. Minister.